



2026:KER:46206

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE SATHISH NINAN

&

THE HONOURABLE MR. JUSTICE P. KRISHNA KUMAR

WEDNESDAY, THE 24TH DAY OF JUNE 2026 / 3RD ASHADHA, 1948

RP NO. 527 OF 2026

AGAINST THE JUDGMENT DATED 01.04.2026 IN WA NO.3001 OF 2025

OF HIGH COURT OF KERALA

REVIEW PETITIONER:

THE KERALA HOCKEY,
REPRESENTED BY ITS SECRETARY, VNRA 165, PANGODE,
THIRUMALA P.O., THIRUVANANTHAPURAM, PIN - 695006.

BY ADVS.
SRI.P.MOHANDAS (ERNAKULAM)
SRI.K.SUDHINKUMAR
SRI.SABU PULLAN
SHRI.R.BHASKARA KRISHNAN
SHRI.BHARATH MOHAN
DR.K.P.SATHEESAN (SR.)

RESPONDENTS:

- 1 RAJEEV P.J.,
AGED 49 YEARS, S/O. JAMES P.L., PALATHINGAL HOUSE,
VYTTILA P.O., THYKODAM, ERNAKULAM, KOCHI,
PIN - 682019.
- 2 STATE OF KERALA,
REPRESENTED BY ITS SECRETARY TO GOVERNMENT,
DEPARTMENT OF SPORTS AND YOUTH AFFAIRS, SECRETARIAT,
THIRUVANANTHAPURAM, PIN - 695001.



- 3 THE KERALA STATE SPORTS COUNCIL,
YMCA ROAD, STATUE, PALAYAM, THIRUVANANTHAPURAM,
REPRESENTED BY THE SECRETARY, PIN - 695001.
- 4 THE HOCKEY INDIA, B1-E3, GROUND FLOOR,
MOHAN COOPERATIVE INDUSTRIAL ESTATE, MADURA ROAD, NEW
DELHI, REPRESENTED BY ITS SECRETARY GENERAL,
PIN - 110044.
- 5 KOLLAM HOCKEY, VAISHANVAM, MUNDAKKAL,
WEST KOLLAM-691001 REPRESENTED BY ITS SECRETARY,
DR. MANOJ M.J., AGED 54, S/O. MANOHARAN N., MRA 50 A,
VAISHNAVAM, MUNDAKKAL, WEST KOLLAM.
- 6 THIRUVANANTHAPURAM HOCKEY,
CORDIAL, SKYVIEW, LIC, MELARANOOR, KARAMANA P.O.,
THIRUVANANTHAPURAM -695 002, REPRESENTED BY ITS
SECRETARY, ANILKUMAR R.S., AGED 49,
S/O. RAJAGOPAL P. CORDIAL SKYVIEW LLC, MELVANNOOR,
KARAMANA P.O., THIRUVANANTHAPURAM.
- 7 ERNAKULAM HOCKEY,
DOOR NO.35/469, V.P. MARAKKAR ROAD, NEAR VANITHA
THEATRE, EDAPPALLY P.O., KOCHI-682 024, REPRESENTED BY
ITS SECRETARY, ANTONY VARGHESE, AGED 35,
S/O. CHRISTOPHER P.B. CHAKKALAPADATTH HOUSE,
MANAKACHIRA ROAD, NETTOOR P.O., COCHIN, PIN - 682040.
- 8 HOCKEY ALLEPPEY ASSOCIATION,
KOCHOTHI PURAYIDOM, SANATHANAM WARD, ALAPPUZHA-688001,
REPRESENTED BY ITS SECRETARY, VARGHESE PETER, AGED 42,
S/O. D. PETER, KOCHOTHI PURAYIDOM, SANATHANAM WARD,
ALAPPUZHA.
- 9 PALAKKAD HOCKEY,
VALLONKOTTU HOUSE, PANNIYANKARA P.O., PALAKKAD 678 683,
REPRESENTED BY ITS SECRETARY, SAYO V.S., S/O. V.A.SANI,
AGED 43, VALLONKOTTU HOUSE, PANNIYANKARA P.O.,
PALAKKAD.
- 10 KANNUR HOCKEY,
BORNACHERY, KANNUR CANTONMENT -670 013, REPRESENTED BY
ITS SECRETARY, ROY ROBERT, AGED 48, S/O. ROBERT,
HOUSE NO.1068, BORNACHERY, KANNUR CANTONMENT.



- 11 HOCKEY IDUKKI,
PEACKAL HOUSE, (KUZHIKKAT), NEYYASSERY P.O.,
KARIMANNOOR, THODUPUZHA, IDUKKI -685 581,
REPRESENTED BY ITS SECRETARY, RIJO DONY, AGED 32 YEARS,
S/O. DONY KURIAKOSE, PEACKAL HOUSE, (KUZHIKKAT),
NEYYASSERY P.O., KARIMANNOOR, THODUPUZHA, IDUKKI.
- 12 THRISSUR HOCKEY,
TC-35/401, EASTEND PLAZA, RICE BAZAR, THRISSUR-680 001,
REPRESENTED BY ITS SECRETARY, EBENESARJOS, AGED 36
YEARS, S/O. M.P. KURIAN, THAZHATHUMARIYIL HOUSE,
KATTILAPOOVAM, THRISSUR, PIN - 680028.
- 13 KOZHIKODE HOCKEY,
4/44, 4TH FLOOR, KAIRALI BUILDING, MAVOOR ROAD, OPP.
NEW BUS STAND, KOZHIKODE, REPRESENTED BY ITS TREASURER,
FIROZ THERATHI, AGED 46 YEARS, S/O. HUSSAIN, LOVSHORE,
AYALOTTU VALAPPU, POST POKKUNNU, CALICUT, PIN - 673007.
- 14 KASARAGOD HOCKEY,
EMIRATES CENTRE, CHERUVATHUR, KASARAGOD DISTRICT,
-671313, REPRESENTED BY ITS SECRETARY, MUBARAK M.T.,
AGED 30 YEARS, S/O. MUHAMMED ASHRAF, MUNDANTHODI HOUSE,
VATTALLURE P.O; MALAPPURAM, PIN - 676507.
- 15 MALAPPURAM HOCKEY,
UMMATHOOR HOUSE, CHEMMANKADAVU, KODUR P.O.,
REPRESENTED BY ITS SECRETARY, DR.M.S.RASVI,
AGED 45 YEARS, S/O. ALI U., UMMATHOOR HOUSE,
CHEMMANKADAVU, KODUR P.O., MALAPPURAM, PIN - 676504.
- 16 PATHANAMTHITTA HOCKEY, ELANTHOOR VEEDU, MALAYALAPPUZHA,
THAZHAM P.O., PATHANAMTHITTA REPRESENTED BY ITS
SECRETARY, AMRTHRAJ, AGED 33 YEARS, 689 666, S/O.
SOMARAJAN K.K., ELANTHOOR VEEDU, MALAYALAPPUZHA,
THAZHAM P.O., PATHANAMTHITTA.
- 17 WAYANAD HOCKEY,
KURUVAMBALATH, KARADIPPARA, WAYANAD-673 593,
REPRESENTED BY ITS PRESIDENT, MADAN LAL K.B., AGED 49,
S/O. BHASKARAN, KURUVAMBALATH, KARADIPPARA, WAYANAD.



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RP NO. 527 OF 2026

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SRI.ANOOP v. NAIR, STATE ATTORNEY
SMT.R.RANJANIE
SHRI.THOMAS ABRAHAM
SMT.ASHA RANI S.R.
SRI.K.ANAND
SHRI.RISHAB S.
SHRI.HARE KRISHNA
SMT.MERCIAMMA MATHEW
SRI.ASWIN.P.JOHN
SHRI.R.ANANTHAPADMANABAN
SHRI.PAUL BABY
SMT.SWATHY A.P.
SMT.FOUSIYA R
SHRI.RENJITH RAGHU
SRI.MATHEWS RAJU
SHRI.R.K.JAYALAKSHMI

THIS REVIEW PETITION HAVING COME UP FOR ADMISSION ON
24.06.2026, ALONG WITH RP.656/2026, THE COURT ON THE SAME DAY
DELIVERED THE FOLLOWING:



2026:KER:46206

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE SATHISH NINAN

&

THE HONOURABLE MR. JUSTICE P. KRISHNA KUMAR

WEDNESDAY, THE 24TH DAY OF JUNE 2026 / 3RD ASHADHA, 1948

RP NO. 656 OF 2026

AGAINST THE JUDGMENT DATED 01.04.2026 IN WA NO.3138 OF 2025

OF HIGH COURT OF KERALA

REVIEW PETITIONER:

THE HOCKEY INDIA,
REPRESENTED BY ITS SECRETARY GENERAL, B1-E3,
GROUND FLOOR, MOHAN CO-OPERATIVE INDUSTRIAL ESTATE,
MADURA ROAD, NEW DELHI, PIN - 110044.

BY ADVS.
SHRI.RAGHUL SUDHEESH
SMT.J.LAKSHMI
SMT.AMBILY T. VENU
SMT.RACHEL MARY JACOB
SMT.ATHULYA VAISHNAVI
SMT.KALLYANI MENON
SRI.JOSEPH KODIANTHARA (SR.)

RESPONDENTS:

- 1 C.T. SOJI,
AGED 48 YEARS,
S/O K. THOMAS, KONATTU CHECKEMPARAMBIL (H), CANAL WARD,
ALAPPUZHA, PIN - 688007.
- 2 STATE OF KERALA,
REPRESENTED BY THE SECRETARY, DEPARTMENT OF SPORTS &
YOUTH AFFAIRS, GOVERNMENT SECRETARIAT,
THIRUVANANTHAPURAM, PIN - 695001.



- 3 THE KERALA STATE SPORTS COUNCIL,
REPRESENTED BY ITS SECRETARY, YMCA ROAD, STATUE,
PALAYAM, THIRUVANANTHAPURAM, PIN - 695001.
- 4 JEFFERY RAJESH PINHERO,
HEROVILLA, VALLARPADAM P.O., KOCHI, PIN - 682504.
- 5 K. KRISHNA KUMAR,
KUNJU VEEDU, KARAMANA, THIRUVANANTHAPURAM, PIN - 695002.
- 6 PRAVEEN KUMAR G.,
TC 24/75, THYCAUD P.O., THIRUVANANTHAPURAM,
PIN - 695014.
- 7 KOLLAM HOCKEY,
VAISHANVAM, MUNDAKKAL, WEST KOLLAM - 691001,
REPRESENTED BY ITS SECRETARY, DR. MANOJ M.J., AGED 54,
S/O. MANOHARAN N, MRA 50 A, VAISHNAVAM, MUNDAKKAL,
WEST KOLLAM.
- 8 THIRUVANANTHAPURAM HOCKEY,
CORDIAL, SKYVIEW, 11C, MELARANOOR, KARAMANA P.O.,
THIRUVANANTHAPURAM PIN -695002,
REPRESENTED BY ITS SECRETARY, ANILKUMAR R.S., AGED 49,
S/O. RAJAGOPAL P. CORDIAL SKYVIEW 110, MELVANNOOR,
KARAMANA P.O, THIRUVANANTHAPURAM.
- 9 ERNAKULAM HOCKEY,
DOOR NO.35/469, V.P. MARAKKAR ROAD,
NEAR VANITHA THEATRE, EDAPPALLY P.O., KOCHI-682024,
REPRESENTED BY ITS SECRETARY, ANTONY VARGHESE, AGED 35,
S/O. CHRISTOPHER P.B., CHAKKALAPADATTH HOUSE,
MANAKACHIRA ROAD, NETTOOR P.O. COCHIN, PIN - 682040.
- 10 HOCKEY ALLEPPEY ASSOCIATION,
KOCHOTHI PURAYIDOM, SANATHANAM WARD, ALAPPUZHA-688001,
REPRESENTED BY ITS SECRETARY, VARGHESE PETER, AGED 42,
S/O. D. PETER, KOCHOTHI PURAYIDOM, SANATHANAM WARD,
ALAPPUZHA.
- 11 PALAKKAD HOCKEY,
VALLONKOTTU HOUSE, PANNIYANKARA P.O.. PALAKKAD 678683,
REPRESENTED BY ITS SECRETARY, SAYO V.S., S/O. V.A.SANI,
AGED 43, VALLONKOTTU HOUSE, PANNIYANKARA P.O.PALAKKAD.



- 12 KANNUR HOCKEY,
BORNACHERY, KANNUR CANTONMENT-670013,
REPRESENTED BY ITS SECRETARY, ROY ROBERT, AGED 48,
S/O. ROBERT, HOUSE NO.1068, BORNACHERY,
KANNUR CANTONMENT.
- 13 HOCKEY IDUKKI,
PEACKAL HOUSE, (KUZHIKKAT), NEYYASSERY P.O.,
KARIMANNOOR, THODUPUZHA, IDUKKI-685581,
REPRESENTED BY ITS SECRETARY, RIJO DONY, AGED 32 YEARS,
S/O. DONY KURIAKOSE, PEACKAL HOUSE, (KUZHIKKAT),
NEYYASSERY P.O.. KARIMANNOOR, THODUPUZHA, IDUKKI.
- 14 THRISSUR HOCKEY,
TC-35/401, EASTEND PLAZA, RICE BAZAR, THRISSUR-680001,
REPRESENTED BY ITS SECRETARY, EBENESARJOS, AGED 36,
YEARS, S/O. M.P.KURIAN THAZHATHUMARIYIL HOUSE,
KATTILAPOOVAN, THRISSUR, PIN - 680028.
- 15 KOZHIKODE HOCKEY,
4/44, 4TH FLOOR, KAIRALI BUILDING, MAVOOR ROAD,
OPP. NEW BUS STAND, KOZHIKODE,
REPRESENTED BY ITS TREASURER, FIROZ THERATHI,
AGED 46 YEARS, S/O. HUSSAIN, LOVSHORE,
AYALOTTU VALAPPU, POST POKKUNNU, CALICUT, PIN - 673007.
- 16 KASARAGOD HOCKEY,
EMIRATES CENTRE, CHERUVATHUR,
KASARAGOD DISTRICT 671 313,
REPRESENTED BY ITS SECRETARY, MUBARAK M.T.,
AGED 30 YEARS, S/O. MUHAMMED ASHRAF, MUNDANTHODI HOUSE,
VATTALLURE P.O., MALAPPURAM, PIN - 676507.
- 17 MALAPPURAM HOCKEY,
UMMATHOOR HOUSE, CHEMMANKADAVU, KODUR P.O.,
REPRESENTED BY ITS SECRETARY, DR.M.S.RASVI,
AGED 45 YEARS, S/O. ALI U., UMMATHOOR HOUSE,
CHEMMANKADAVU, KODUR P.O., MALAPPURAM, PIN - 676504.
- 18 PATHANAMTHITTA HOCKEY, ELANTHOOR VEEDU, MALAYALAPPUZHA,
THAZHAM P.O., PATHANAMTHITTA-689666,
REPRESENTED BY ITS SECRETARY, AMRTHRAJ, AGED 33 YEARS,
S/O. SOMARAJAN K.K., ELANTHOOR VEEDU, MALAYALAPPUZHA,
THAZHAM P.O., PATHANAMTHITTA.



- 19 WAYANAD HOCKEY,
KURUVAMBALATH, KARADIPPARA, WAYANAD-673593,
REPRESENTED BY ITS PRESIDENT, MADAN LAL K.B., AGED 49,
S/O. BHASKARAN, KURUVAMBALATH, KARADIPPARA, WAYANAD.

BY ADVS

SRI.ANOOP v. NAIR, STATE ATTORNEY
SMT.GIRIJA K GOPAL
SRI.SANTHAN V.NAIR
SMT.ASHA RANI S.R.
SRI.K.ANAND
SHRI.RISHAB S.
SHRI.HARE KRISHNA
SMT.K.N.VIGY
SHRI.RENJITH RAGHU
SRI.MATHEWS RAJU
SHRI.R.K.JAYALAKSHMI
SMT.AISWARYA AJAYAGHOSH
SMT.RIYA KOCHUMMAN
SMT.ARATHY A.R.
SMT.BAKKITHA P. M.
SHRI.DIJIL P.S.
SHRI.P.MOHANDAS (ERNAKULAM)

THIS REVIEW PETITION HAVING COME UP FOR ADMISSION ON
24.06.2026, ALONG WITH RP.527/2026, THE COURT ON THE SAME DAY
DELIVERED THE FOLLOWING:



2026:KER:46206

**SATHISH NINAN &
P. KRISHNA KUMAR, JJ.**

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**R.P. No.656 of 2026 in
W.A. No.3138 of 2025 &
R.P. No.527 of 2026 in
W.A. No.3001 of 2025**

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Dated this the 24th day of June, 2026

O R D E R

Sathish Ninan, J.

R.P. No.656/2026 is at the instance of “The Hockey India”, who was the third respondent in W.A. No.3138/2025. R.P. No.527/2026 is at the instance of “The Kerala Hockey”, who was the appellant in W.A. No.3001 of 2025.

2. The Hockey India points out that, by virtue of the judgment, the Kerala Hockey stands suspended till the culmination of a proceeding under Section 31 A(2) of the Sports Act. Though the Sports Council has been directed to constitute a technical committee to cater the needs of the sports persons, it would be irregular on the part of the Hockey India to accept the names sent up by such committee since, the forwarding of names have to



-: 2 :-

be through an affiliated body.

3. Annexure-II of the National Sports Development Code of India provides the guidelines for recognition of National Sports Federation. The same has been produced as Annexure in writ petition No.40327/2024 from which WA 3138 of 2025 arose. Clause 1.3 of the guidelines reads thus :-

“1.3 Generally, the voluntary sports body at National level (hereinafter referred to as Federation) has a corresponding State/UT level body affiliated to it which in turn, has affiliated District level/local level voluntary sports bodies.”

We find justification in the concern expressed by Hockey India.

4. We clarify that, the suspension of recognition of Kerala Hockey as ordered in paragraph 28 of the impugned judgment shall not affect its right to select persons and send the names to Hockey India, but such selection and forwarding of names shall be done only by the technical committee as ordered in the judgment. The selection and forwarding of names by the technical committee shall be under the banner of Kerala Hockey. Such direction is issued having due regard to the fact that the Kerala Hockey still remains as an affiliated body of Hockey India and that there is no other affiliated body in the State, in the sport.



-: 3 :-

5. In R.P. No.527/2026 the grievance is with regard to the observation in the judgment that the withdrawal of affiliation of Hockey Kerala by Hockey India was on the ground of financial irregularities. The contention is that the disaffiliation was for non-furnishing of annual returns in time and not on the ground of financial irregularities. The observation will put the petitioner to hardship in various other proceedings, it is contended.

6. Ext.P11(e) in W.P.C 13077/2024 from which W.A. 3001/2025 arises is the proceeding dated 27.06.2024 pertaining to question No.3796 in the 11th assembly session of the Kerala Legislative Assembly. Therein the allegations against Kerala Hockey is of “സാമ്പത്തിക ക്രമക്കേടുകൾ” (financial irregularities). Ext.P11(f) produced in the writ petition is the copy of the minutes book of Hockey India. Serial No.9 is titled “Hockey Kerala Issue”. The relevant portions of the same reads thus :-

“Secretary General informed Members that Hockey Kerala General Secretary was to forward copies of the income tax returns filed before I.T. authorities for himself and Hockey Kerala President, whereby confirming the loan to Hockey Kerala. Plus details from Hockey Kerala as to the mode of payments in which these loans were taken by Hockey Kerala and secondly the details of utilization of Hockey India grant over the years. Secretary General further informed



-: 4 :-

Members that the documents are yet to be received, although four reminders have been sent since 11 June 2014.

The Members discussed in detail and were distressed that Hockey Kerala has not provided the balance sheets and documents and this shows that there is clear irregularities in the functioning of the Member Unit."

Ext.P11(f) is a communication from the Secretary General of Hockey India, terminating the affiliation of Hockey Kerala. Therein the allegation is non-supply of balance sheet, failure to provide details of utilisation of grant and with regard to payment of a loan.

7. The writ appeals were heard in extenso. Throughout, the contention was essentially regarding the applicability of Section 31 A(3) of the Sports Act which provides for withdrawal of affiliation on the ground of financial irregularity. The ground for non-applicability of the section was that, it was brought into the statue book only subsequent to the alleged irregularities and hence is not attracted. That financial irregularity was not the ground of disaffiliation, was not urged.

8. Be that as it may, we are of the opinion that it would be sufficient to clarify that the reference made in the judgment

R.P. No.656 of 2026 in
W.A. No.3138 of 2025 &
R.P. No.527 of 2026 in
W.A. No.3001 of 2025



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-: 5 :-

sought to be reviewed to “financial irregularity” as the ground on which Hockey Kerala was disaffiliated, shall be understood as an observation made solely for the purpose of disposal of the writ appeals and that it would be open for the petitioner to establish otherwise in appropriate proceedings.

With the above clarifications, the review petitions are disposed of.

Sd/-
SATHISH NINAN
JUDGE

Sd/-
P. KRISHNA KUMAR
JUDGE

kns/-

//True Copy//

P.S. To Judge

APPENDIX OF RP NO. 527 OF 2026

PETITIONER ANNEXURES

Annexure -1 CERTIFIED COPY OF THE JUDGMENT DATED 1-4-2026
IN W.A.NO. 3001/2025
